## NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

<u>Dated: 25.11.2020</u> <u>NOTICE</u>

Take notice that the following matters adjourned on 25.11.2020 will be listed as indicated below: -

S. No.	Case No.	Name of the parties	Original date of hearing	Next date of hearing
1.	Comp. App. (AT) (Ins) No. 490 of 2020  Part Heard	Shakambri Traders Vs. Venkataramanaroa Nagarajan, Liquidator of Ashok Magnetics Ltd. & Anr.	25.11.2020	05.01.2021 (02:00 PM)
2.	Comp. App. (AT) (Ins) No. 539 of 2020  Part Heard	S.V. Sunil Kumar Chowdary Vs. Corporation Bank, Hyderabad	25.11.2020	16.12.2020 (02:00 PM)

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By the order of Hon'ble Acting Chairperson

-sd/-

2. Website: www.nclat.nic.in

1. Notice Board

Registrar